

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2013 & I.A. No.327 of 2013

Dated : 26th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s Arti Steels Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta for R-2 & 3

ORDER

Both the parties are directed to file their respective written submissions on or before 07.03.2013 after serving copy on the other side.

Post the matter for further hearing on **14th March, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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